

# ACT NO. VIII OF 1936.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the  
26th April, 1936.)

## An Act further to amend the Factories Act, 1934, for a certain purpose.

XXV  
1934.

of **W**HEREAS it is expedient further to amend the  
Factories Act, 1934, for the purpose hereinafter  
appearing; It is hereby enacted as follows:—

1. This Act may be called the Factories (Amendment) Short title,  
Act, 1936.

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of 2. In section 5 of the Factories Act, 1934,—

Amendment  
of section 5,  
Act XXV of  
1934.

(a) in sub-section (1),—

(i) for the words “premises whereon or within  
the precincts whereof” the words “place  
wherein” shall be substituted; and

(ii) for the words “whereon or within the  
precincts whereof”, where they occur for the  
second time, the word “wherein” shall be  
substituted;

(b) in sub-section (2), for the words “premises or  
class of premises” the words “place or class  
of places” shall be substituted; and

(c) in sub-section (3), for the word “premises”  
the word “place”, and for the word “there-  
on” the word “therein” shall be substituted

Price anna 1 or 1½d.